



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
www.rbi.org.in

RBI/2015-16/426
DCBR.CO.BPD.BC.No.18/16.05.000/2015-16

Jyeshtha 26, 1938
June 16, 2016

All Banks

Dear Sir/Madam

**Inclusion in the Second Schedule to the Reserve Bank of India Act, 1934 –
'Rajarambapu Sahakari Bank Ltd., Peth, Sangli'**

We advise that the name of 'Rajarambapu Sahakari Bank Ltd., Peth, Sangli' has been included in the Second Schedule to the Reserve Bank of India Act, 1934 by Notification DCBR.CO.BPD.05/16.05.000/2015-16 dated May 6, 2016 published in the Gazette of India (Weekly No. 24 - Part III - Section 4) dated June 11, 2016.

(Suma Varma)
Principal Chief General Manager

सहकारी बैंक विनियमन विभाग, केंद्रीय कार्यालय, सी-7, पहली/ दूसरी मंज़िल, बांद्रा कुर्ला संकुल, बांद्रा (पूर्व), मुंबई 400051
फोन: 022 - 26578300/ 26578100 ; फैक्स: 022 - 26571117 ; ई-मेल: cgmdcbrco@rbi.org.in
Department of Co-operative Bank Regulation, Central Office, C-7, 1st/2nd Floor, Bandra Kurla Complex, Bandra (E),
Mumbai - 400 051
Phone: 022 - 26578300/ 26578100; Fax: 022 - 26571117; E-mail: cgmdcbrco@rbi.org.in

बैंक हिन्दी में पत्राचार का स्वागत करता है

चेतावनी: भारतीय रिज़र्व बैंक द्वारा ई-मेल, डाक, एसएमएस या फोन कॉल के जरिये कोई भी व्यक्तिगत जानकारी जैसे बैंक खाते का ब्यौरा, पासवर्ड आदि नहीं माँगा जाता है। यह धन रखने या देने का प्रस्ताव भी नहीं करता है। ऐसे प्रस्तावों का किसी भी प्रकार से जवाब मत दीजिए।
Caution: RBI never sends mails, SMSs or makes calls asking for personal information like bank account details, passwords, etc. It never keeps or offers funds to anyone. Please do not respond in any manner to such offers.